

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 253 OF 2017 & IA NO. 351 OF 2017

&

APPEAL NO. 289 OF 2017

Dated : 20th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

APPEAL NO. 253 OF 2017 & IA NO. 351 OF 2017

In the matter of:

Punjab Energy Development Agency **Appellant(s)**

Vs.

Punjab State Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Aadil Singh Boparai
Mr. Gulab Singh
Mr. Sunil Choudhary

Counsel for the Respondent(s) : Mr. Sakesh Kumar
Ms. Gitanjali N.Sharma for R-1

Mr. Anand K. Ganesan
Mr. Amal Nair
Mr. Damodar Solanki for R-2

Mr. Anurag Sharma
Mr. Chetan Garg for R-3

APPEAL NO. 289 OF 2017

In the matter of:

Punjab State Power Corporation Limited **Appellant(s)**

Vs.

Punjab State Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Amal Nair
Mr. Damodar Solanki

Counsel for the Respondent(s) : Mr. Sakesh Kumar
Ms. Gitanjali N.Sharma for R-1

Mr. Anurag Sharma
Mr. Chetan Garg for R-2

Mr. Aadil Singh Boparai
Mr. Gulab Singh
Mr. Sunil Choudhary for PEDDA

ORDER

Heard.

List these matters for further hearing on **27.08.2019.**

(Ravindra Kumar Verma)
Technical Member
mk/pk

(Justice Manjula Chellur)
Chairperson